

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 3**  
**CP-187/ND/2023**  
**IA/247/2024**

**IN THE MATTER OF:**  
**M/s. Timex Group India Ltd**

**...APPLICANT**

**Section**  
**U/s 55(3)**

**Order delivered on 09.07.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**  
**For the Petitioner/Applicant**

:Mr. Amit Dhingra, Mr. Rohit  
Mahajan, Mr.Siddharth Agrawal ,  
Ms. Kesang Tenzin Doma, Advocates  
:

**For the Respondent**

**ORDER**

**IA/247/2024**

Heard the Ld. Counsel on behalf of the Applicant. Order in this matter is  
**reserved.**

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**